

(3) ऐसी शिकायतों प्रयत्न द्वारा धारणों की जांच करना जो उक्त आयोग द्वारा प्राधिकरण प्रयत्न राज्य सरकार को भेजे गए हों ।

(ग) प्राधिकरण अपने विचारार्थ विषय के भाग (2) और (3) के संदर्भ में आह्व प्रयोग को अन्तरिम रिपोर्टें देगा और की जाने वाली कार्रवाई के बारे में सिफारिशों के साथ अन्तिम रिपोर्टें अपनी स्थापना की तारीख से अधिक से अधिक चार महीने के भीतर प्रस्तुत करेगा ।

Services of Samachar News Agency in Dhanbad

7510. SHRI A. K. ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Samachar News Agency is very ineffective in the industrial belt of Dhanbad, Bihar;

(b) whether correspondent of Samachar in Dhanbad has not been provided with the right to telegraph news teletypewriter service and even a telephone to keep pace with the developments in the industrial area; and

(c) if so, the reasons for the same and steps taken to correct the situation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). Government do not interfere in the working of news agencies either editorially or administratively. Samachar, as a news agency, has ceased to operate with effect from 14-4-78. It is for the news agencies, which are entirely independent, to plan their activities and provide facilities to their correspondents for effective coverage according to available resources.

Merger of Defence Accounts (Factories)

7511. SHRI JYOTIRMOY BOSU: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal for merger/integration of Defence Accounts (factories) at present under the administrative control of C.G.D.A., New Delhi, with the Ministry of Defence/D.G.O.F., Calcutta;

(b) if so, whether the proposed merger/integration will reduce the scope of employment potential by about 1200 in West Bengal; and

(c) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) No, Sir. No such proposal has been under consideration.

(b) and (c). Do not arise.

Appointments on Compassionate Grounds

7512. SHRI MOHAN LAL PIPIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons who were appointed in the various Ministries/Departments of the Government of India in different grades on compassionate grounds during the last three years;

(b) the total number of applications pending with the Government as on 1-1-1978 for appointment on compassionate grounds; and

(c) whether it is proposed to take any special measures to clear the pending applications, if so, the nature thereof?